NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

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2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	Hearing	397/398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL. NAME (IN CAPITAL) **SIGNATURE** NO. & PHONE NUMBER REPRESENTATION TO WHOM 1. MOHAMMED ALI AZSAR RESPONDENT

8K)8375W.

2. Pallara L After RESPONDENTWO.01

Counsel for petitioner is present. Shri Mohammed Ali, Advocate appearing for R-1 Company has filed objections. Shri Pallav, Advocate appearing for the same respondent No.1 Company has also filed objections. This Tribunal has to decide among the two, who has to represent the Company.

We have heard the counsel on earlier occasion. Now, they have filed their written statements.

List it on 05.09.2017 for deciding who among the two Advocates is competent to represent the R-1 company.

List it on 05.09.2017.

MEMBER (J)

MEMBER (T)